

ITEM NO. 2

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CR.M.P. NO. 9383 OF 2006 IN CRIMINAL APPEAL NO(s). 193 OF 2005

AIZAZ & ORS.

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

( Appln. for Bail) (With office report dt. 8.9.2006 )

Date: 28/09/2006 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner(s)

Mr. Rajesh,Adv.

For Respondent(s) Mr. Javed M Rao, Adv.

Mr. Shahid Ali Rao, Adv.

Ms. Musharraf Chawdhry, Adv.

UPON hearing counsel the Court made the following

O R D E R

Prayer for bail is rejected.

Let hearing of the appeal be expedited.

[ Charanjeet Kaur ]

Court Master

[ Om Prakash ]

Court Master